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Title : Need to augment the allocation of power to Gujarat from Central Government Generating Stations.

SHRI P.S. GADHAVI (KUTCH): Sir, thank you very much.

I would like to invite the attention of the hon. House to a very serious situation which has arisen in Gujarat due to reduction in the allocation of power to Gujarat from unallocated quota of the Central Government Generating Stations.

The Government of India have reduced the allocation of Government of Gujarat's share from the unallocated quota of Central Generating Stations by nearly 200 MW in the month of February, 2006 and the same has been diverted to Maharashtra and Dadra Nagar Haveli.

In Gujarat, against peak demand of nearly 10,000 MW, we have a peaking shortage of nearly 1500 MW [\[MSOffice81\]](#).

Due to this diversion of 200 MW from Gujarat, the situation of power shortage has further worsened. Besides, it will also cause a financial loss of nearly Rs. 552 crore per annum to the State's Power Utility. The Union Minister of Power referred to the high energy shortage in the States of Maharashtra and Madhya Pradesh in his letter dated 17th April, 2006 and justified the diversion of Gujarat's share to other States. It is understood that the entire power of Dabhol Power Project has been allocated to Maharashtra which has been partially commissioned in the first week of May, 2006. Therefore, the energy shortage of Maharashtra will become less to that extent. Despite repeated representations, the Centre has not yet restored Gujarat's share.

I would, therefore, urge upon the Central Government to get the original allocated quota of power restored to Gujarat State. Thank you.